

between the planning, policy making, budgeting and implementing agencies.

5. Bringing together of implementing agencies within the frame work of national policy to break the departmental and compartmentalised approach to research.

6. Creation of reviewing and evaluation machinery on a continuous basis at the institutional, organisational and national level, to give a feed back to policy maker and the research organisations sensitive to requirements.

7. Creation of a national machinery to develop coordination of international collaboration to review and give aid.

INQUIRY INTO BHUBANESWAR INCIDENT

158. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Union Home Ministry has deputed an officer to assist the Government of Orissa in the inquiry it proposes to hold into the circumstances in which Prime Minister Shrimati Indira Gandhi received injuries at the Bhubaneswar election meeting; and

(b) if so, what is the result of the inquiry as per the report of the Ministry's Official?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) and (b) The Union Home Ministry had deputed two senior officers to assist the Government of Orissa in the inquiry being made by them. There was no independent inquiry by Officers of the Home Ministry except in regard to general questions of the security of the Prime Minister.

SHRAMIK VIDYAPEETHS

159. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:

(a) whether there is any proposal under the consideration of Government to open 10 Shramik Vidyapeeths in the country in the near future;

(b) if so, what are the details of the proposal; and

(c) what are the details of the courses of study to be imparted in these institutions?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (c) The National Council of Educational Research and Training in cooperation with UNESCO proposes to set up two Shramik Vidyapeeths (Poly-valent Centres) in 1967-68, one in Bombay and another in Delhi, as a pilot or experimental project to develop the methodology of workers' education. The programme of the Centres is to conduct integrated courses of general education (including literacy), vocational training and social education including civic, cultural and aesthetic aspects.

160. [Transferred to the 3rd April, 1967.]

नागा विद्रोहियों द्वारा चुनाव पार्टी पर हमला

161. श्री राम सहाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नागा विद्रोहियों ने हाल में मनीपुर के तेंगनोपाल सब-डिवीजन में लारोंग के निकट एक चुनाव पार्टी पर हमला किया और गोली चलाई;

(ख) यदि हा, तो इसके फलस्वरूप कितने अधिकारियों तथा कर्मचारियों को चोट पहुंची, और

(ग) क्या वहा चुनाव कार्य पूरा हो सका ?

‡[POLLING PARTY ATTACKED BY NAGA
HOSTILES

161. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Naga Hostiles recently attacked and fired at a polling party near Larong in the Tengnopal sub-division of Manipur;

(b) if so, how many officers and employees were injured as a result thereof; and

(c) whether the election work there could be completed?]

गृह-कार्य मंत्रालय में राज्य मंत्री
(श्री विद्या चरण शुक्ल) : (क) जी हा ।

(ख) उस समय गणसूचक पुलिस के दो राईफलमैन मारे गये और दो गंभीर रूप से जखमी हुए, जब बुनाव अधिकारी दल तथा पुलिस का रक्षक दस्ता 26 फरवरी, 1967 को मनीपुर के तेगनोपाल सब-डिवीजन में लारोंग में दो मील दूर घेर लिया गया ।

(ग) मतदान कार्य 6 मार्च, 1967 के लिये स्थगित कर दिया गया, जिस दिन उसे पूरा किया गया ।

†[THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA):
(a) Yes, Sir.

(b) Two riflemen of Armed Police were killed and two riflemen were seriously injured when the polling party and police escort were ambushed two miles from Larong in TENGNO-PAL Sub division of Manipur on 26th February, 1967.

(c) The polling was adjourned to the 6th March, 1967 on which date it was completed.]

गो-वध निषेध संबंधी आन्दोलन
के अधीन गिरफ्तारियां

162. श्री राम साहाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि गो-वध निषेध संबंधी आन्दोलन में इस वर्ष प्रत्येक संघ राज्य क्षेत्र के कितने व्यक्ति गिरफ्तार हुए और उनमें से कितने को सजा हुई ?

†[ARRESTS UNDER ANTI-COW-SLAUGHTER
AGITATION

162. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state the number of persons from each of the Union Territories who were arrested during this year in connection with the anti-cow-slaughter agitation and the number of those who were awarded punishment?]

गृह-कार्य मंत्रालय में राज्य मंत्री
(श्री विद्या चरण शुक्ल) : दिल्ली के संघ

राज्य क्षेत्र में गो-वध निषेध आन्दोलन के संबंध में इस वर्ष 23-3-1967 तक 9,672 व्यक्ति गिरफ्तार किये गये । इनमें से 9,418 को सजा दी गई । इस आन्दोलन के संबंध में अन्य संघ राज्य क्षेत्र में कोई गिरफ्तारियां नहीं की गई ।

†[THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA):
9,672 persons were arrested this year upto 23rd March, 1967 in connection with the anti-cow-slaughter agitation in the Union Territory of Delhi. Of these, 9,418 were awarded punishment. No arrests were made in other Union Territories in connection with this agitation.]